

<i>S.No.</i>	<i>District Description</i>	<i>Amt. in Rs. Lakhs Disbursements Amt.</i>
1	2	3
11.	Ramnathpuram	467.14
12.	Salem	3858.79
13.	South Arcot	744.17
14.	Thanjavur	745.88
15.	Tirunelveli	640.73
16.	Tiruchirapalli	2112.29
17.	Pasunpon	283.22
18.	Kamraj	1053.47
19.	Anna	590.70
20.	V.D.Chidambaranar	404.14
(30)	LAKSHADWEEP	
1.	Lakshadweep	0.75
2.	Minicoy	0.42
(31)	PONDICHERRY	
1.	Karaikal	50.21
2.	Mahe	2.15
3.	Pondicherry	910.58
4.	Yanam	46.44

**Production of Supersonic Transport Aircraft by Hal**

Will the Minister of DEFENCE be pleased to state:

2618. SHRISHRAVAN KUMAR PATEL:

(a) whether the Hindustan Aeronautics

Limited has been negotiating with the Boeing group for the manufacture of supersonic transport aircraft;

(b) if so, the outcome thereof; and

(c) the salient features of the proposed aircraft?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

**Amount Released Under Ardrs, 1990**

2619. SHRI ARJUN SINGH YADAV:  
SHRI SRIKANTA JENA:  
SHRI KASHIRAM RANA:  
SHRI RAM TAHAL CH-  
ODHARY:

Will the Minister of FINANCE be pleased to state:

(a) the allocation made by the Union Government under the Agricultural and Rural Debt Relief Scheme, 1990 and the funds released so far, State-wise; and

(b) the reasons for not releasing the full allocated amount to the various states, so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Government of India made budgetary allocations of Rs.1500 crores in 1990-91 and another Rs. 1500 crores in 1991-92 for the Agricultural and

Rural Debt Relief (ARDR) Scheme, 1990. Out of the above allocations, Rs.2500 crores have been released to the Reserve Bank of India (RBI), for reimbursements to be made to the Public Sector Banks, Cooperative Banks and Regional Rural Banks. Under the Scheme the debt relief provided by the public sector banks and Regional Rural Bank will be reimbursed by the Government of India and out of the debt relief provided by the Cooperative Banks, 50% is borne by the Government of India by way of grant and the other 50% is to be borne by the State Cooperative Banks (SCBs) and State Land Development Banks (SLDBs). However, to meet their share, RBI through the National Banks for Agriculture and Rural Development (NABARD) extends loans to the SCBs and SLDBs. The SCBs and the SLDBs have been released by the NABARD an amount of Rs.1266 crores by way of grants and Rs.1289 crores as loan extended by RBI. The Regional Rural Banks and the Public Sector Banks have been released a sum of Rs.400 crores and Rs. 755 crores respectively as on 11.11.1991. The State-wise position in respect of releases made to cooperative banks is given in the attached statement. The debt relief provided under the Scheme as on 11.11.1991 by the above credit institutions is as under:

	<i>(Rs. in crores)</i>
Public Sector Banks	2754
Regional Rural Banks	804
Cooperative Banks	4154

It is expected that the remaining amounts of compensation will be provided in the current and next financial year.

**STATEMENT**

*(Rs. in crores)*

<i>State/Union Territories</i>	<i>Grants</i>	<i>Loans</i>
Andhra Pradesh	111.15	111.15